

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4528/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dhruvad Kashyap Das,
Presiding Officer, MACT No.2,
Kamrup(M), Guwahati.

Dated Guwahati the 2nd December, 2020.

Sub: **Casual leave.**

Ref:- Email dated 01.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.12.2020, has been granted.

Yours faithfully,

sdt-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/4529/1 dated 2.12.2020
Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

